



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04/01/2019

O.A./260/84/2016

B K RAY

-V/S-

BHARAT SANCHAL NIGAM LIMITED

ITEM NO: 6

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.S.Behera, Sr. Panel Counsel (Resp.No.1)
Mr.K.C.Kanungo (Resp. NO.2)

Notes of The Registry	Order of The Tribunal
	List revised. None appears on behalf of the applicant. On 14.12.2018 also no one appeared on behalf of the applicant.
	Mr.S.Behera, learned Sr. Counsel appeared for the respondent No.1 and Mr.K.C.Kanungo, learned counsel appeared for the respondent No.2.
	It seems that the applicant has lost interest in this case.
	The OA is dismissed in default for non-prosecution. No order as to costs.

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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